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Title: Statement regarding Essential Commodities (Amendment and Validation) Ordinance, 2009 (No. 9 of 2009).

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): On behalf

* Published in Gazette of India, Extraordinary, Part-II, Section-2, dated 4.12.09.

** Introduced with the recommendation of the President.

of Shri Sharad Pawar, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Essential Commodities (Amendment and Validation) Ordinance, 2009 (No. 9 of 2009).

(Placed in Library, See No. LT 1044/15/09)